

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-02-2024 AT 10:30 AM**

CA 16/2021 in CP No.393/241/HDB/2020
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Neera Agarwal & 2 others

...Petitioner

VS

Giri Road Lines and Commercial Trading Pvt Ltd & 16 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.393/241/HDB/2020

Learned Counsel Mr. Y. Suryanarayana, for petitioner present physically. Learned Counsel for respondent reports not ready. Hence, matter adjourned to 07.03.2024 on condition that the submissions on behalf of Respondent No 1,5 and 6 if not made on the next hearing date, opportunity stands closed. Matter adjourned to 07.03.2024 along with **CA 16/2021**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)